

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 959  
ANSWERED ON FRIDAY THE 22<sup>nd</sup> JULY, 2016  
[ASHADHA 31, 1938(SAKA)]**

**FOREIGN COMPANIES**

**QUESTION**

**959. SHRI RABINDRA KUMAR JENA:**

**Will the Minister of CORPORATE AFFAIRS** कार्पोरेट कार्य मंत्री  
**be pleased to state:**

**(a) the number of foreign companies doing business in the country ;**

**(b) whether company registration rules for foreign companies have been relaxed during the last three years;**

**(c) if so, the details thereof; and**

**(d) the number of foreign companies registered for doing business in the country during the last two year, sector and State/UT-wise?**

**ANSWER**

**THE MINISTER OF STATE** (SHRI ARJUN RAM MEGHWAL)  
**IN THE MINISTRY OF CORPORATE AFFAIRS**

कार्पोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

**(a) The Number of foreign Companies doing business in the country as on 14<sup>th</sup> July, 2016 is 4358.**

**(b(&c) The Company Registration Rules for Foreign Companies have not been relaxed during the last three years.**

**(d) The number of foreign companies registered for doing business in the country during the last two year i.e.2014 and 2015, sector-wise and State/UT-wise may be seen at Annexure I and Annexure-II respectively.**

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## Annexure-I

Annexure referred to in Part (d) of the Answer to Lok Sabha Unstarred Question No.959 for  
22.07.2016

**Foreign Companies registered for doing business for last two year Sector and State/UT-  
wise  
(2014 and 2015)**

<b>S. No.</b>	<b>State/UT</b>	<b>No. of Foreign Companies Registered</b>
1.	Business Services	206
2.	Community, personal & Social	21
3.	Construction	21
4.	Electricity, Gas & Water companies	4
5.	Finance	6
6.	Manufacturing (Leather & products thereof)	1
7.	Manufacturing (Machinery & Equipments)	17
8.	Manufacturing (Metals & Chemicals, and products thereof)	7
9.	Manufacturing (Others)	4
10.	Manufacturing (Textiles)	1
11.	Mining & Quarrying	12
12.	Trading	26
13.	Transport, storage and Communications	10
14.	Others	1
<b>Grand Total</b>		<b>337</b>

Source-MCA-21

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**Annexure referred to in Part(d) of the Answer to Lok Sabha Unstarred Question No.959 for  
22.07.2016**

**No. of Foreign Companies registered for doing business in the Country during last two  
years (2014 & 2015)**

<b>S. No.</b>	<b>State/UT</b>	<b>No. of Foreign Companies Registered</b>
1.	Andaman and Nicobar Islands	0
2.	Andhra Pradesh	5
3.	Arunachal Pradesh	0
4.	Assam	0
5.	Bihar	0
6.	Chandigarh	0
7.	Chhattisgarh	1
8.	Dadar Nagar Haveli	0
9.	Daman and Diu	0
10.	Delhi	93
11.	Goa	0
12.	Gujarat	8
13.	Haryana	35
14.	Himachal Pradesh	0
15.	Jammu and Kashmir	0
16.	Jharkhand	0
17.	Karnataka	39
18.	Kerala	4
19.	Madhya Pradesh	3
20.	Maharashtra	96
21.	Manipur	0
22.	Meghalaya	0
23.	Mizoram	0
24.	Nagaland	0
25.	Orissa	0
26.	Pondicherry	0
27.	Punjab	1
28.	Rajasthan	5
29.	Tamil Nadu	24
30.	Telangana	4
31.	Tripura	11
32.	Uttar Pradesh	0
33.	Uttarakhand	0
34.	West Bengal	8
<b>Total</b>		<b>337</b>

Source-MCA-21

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